

183/2011/APL
2016/2011
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2010 (AS ON 1.1.2011)

1. Name of Officer (in full) and service to which the officer belongs: **D.R.Meena, ILS** 2. Cadre: ILS, D/o Legal Affairs.

3. Present post held: **Secretary**, 4. Present Pay: Rs.80,000/- (Fixed)

Name of District, Sub Division, Taluk & Village or city in in which property is situated (full location & postal address)	Name & detail of property Housing & lands, other buildings	Cost of construction/ acquirement (and year when purchased) including of land in case house	Present value	If not in own name state in whose name held & his/her relationship to the Govt. servant	How acquired whether purchase, lease, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of persons from whom acquired	Annual income from the property	REMARKS
1. Village-Unapur, Tehsil:- Weir, Distt.- Bharatpur(Raj.)	2. 8 Acres : Agriculture Land	3. Inherited - 5.5 Acre. Purchased-2.5 Acre for Rs.2.50 lakhs in the year - 1998.	4. Not known	5. Purchase land - 2.5 acres - is in the name of wife-Mrs. Kasturi Meena.	6. Inherited - 5.5 acres. Purchased - 2.5 acres from Rohan Lal Jat in the year 1998. Cost was met out of personal savings and income of agri.land.	7. 2.00 lakh (Sale proceed of yield)	8.
- do-	Dwelling House.	Constructed in the year 2003-04. Cost of construction was approx. Rs.12.00 lakh.	Not known	-	Constructed on inherited land. Cost met out of personal savings and income from agri.land.	NIL (Dwelling unit)	
Dwarka, New Delhi = 103, 2 nd Floor, Sector-1, Block-I, Pocket-1, Dwarka, Delhi..110075.	Residential Flat	Allotted by DDA for Rs.15.00 lakh(Approx)	Not known	Joint - with my son - Pawan Kr. (Share 50% each)	Allotted in 2002. Cost met out HBA from office and personal savings.	Rs.15,000/- (Rent)	


(D. R. MEENA)
Secretary
Ministry of Law & Justice
(Deptt. of Legal Affairs)
Govt. of India, New Delhi

Ms. Laxmi
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